

**GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO- #1259  
TO BE ANSWERED ON- 27/07/2022**

**PLACEMENT FACILITIES FOR PVTGs**

1259 # DR. KIRODI LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of training centres with placement facility functioning specially for the Tribes including Particularly Vulnerable Tribal Groups (PVTGs) in Rajasthan;
- (b) the number of persons from PVTG and other Tribal communities who have benefitted from State Vocational Training Centres;
- (c) whether it is proposed to setup new training centres in Rajasthan; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)**

**(a):** The State Government of Rajasthan has reported that no Training Centre with placement facility especially for the Tribes is functioning in the state. However, the Ministry of Tribal Affairs is providing Grants under Article 275(1) of the Constitution and financial support under its Schemes Pradhan Mantri Aadi Adarsh Gram Yojana and the Scheme of Development of Particularly Vulnerable Tribal Groups to the State Governments for the socio-economic and educational development of Tribal communities, including PVTGs. The Scheme of Development of Particularly Vulnerable Tribal Groups is especially implemented for the comprehensive development of PVTGs. Funds are provided to the State Governments under Article 275(1) of the Constitution and the Scheme of Development of Particularly Vulnerable Tribal Groups as per the Annual Plan Proposal of the State duly approved by the Project Appraisal Committee constituted for the purpose for various development activities, including Skill Development and vocational training.

**(b):** Does not arise in view of (a) above

**(c):** No, Sir.

**(d):** Does not arise in view of (c) above.

\*\*\*\*\*